GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:759 ANSWERED ON:27.02.2015 PIB ACCREDITION P. Shri Nagarajan

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of Press Information Bureau (PIB) accredition extended to correspondents of various agencies in the country during the last three years;

(b) whether some accredition have been cleared by the PIB with fake address and false employment certificate;

(c) if so, the details thereof;

(d) whether any investigation/enquiry have been conducted to find fake PIB accredited journalists; and

(e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL RAJYAVARDHAN RATHORE (Retd.))

(a) The detail of Press Information Bureau (PIB)'s accreditation extended to correspondents of various agencies in the country during the last three years is annexed.

(b) No, Sir. The applications for accreditation are approved by the PIB's Central Press Accreditation Committee (CPAC), members of which are nominated from the media. Thereafter, verification of character and antecedents of the media person is done by the concerned local authority and PIB decides on issue of accreditation card on receipt of such verification report.

(c) to (e) Does not arise.